

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Coordinator, Mediation Monitoring Committee at Srinagar)

To

Chairman,
District Legal Services Authority,
(All Pr. Distt. & Sessions Judges)
State of J&K.

No: 54/MMC

Dated: 25/6/2018

Sub:- Information about Judicial Officers and Advocates.

Sir/Madam,

On the subject cited above you are requested to submit the requisite information about Judicial Officers and Advocates, Trained Mediators since inception up to 31.5.2018 by or before 28.06.2018 on the format given below.

Information only about Judicial Officers

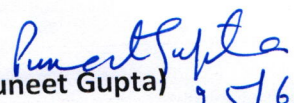
	A	B	C	D	E	F
S.No	Name of Judicial Officers who have undergone 40-hour MTP	Name of Trainers and dates of training	Whether interested in continuing with mediation	Number of cases settled through mediation (only if interested)	Whether undergone 20-hour refresher course by MCPC (only if interested)	Whether undergone 20-hour capsule course (advanced course) by MCPC (only if interested)

Information only about Lawyers

	A	B	C	D	E	F
S.No	Name of Lawyers who have undergone 40-hour MTP	Name of Trainers and dates of training	Whether interested in continuing with mediation	Number of cases settled through mediation (only if interested)	Whether undergone 20-hour refresher course by MCPC (only if interested)	Whether undergone 20-hour capsule course (advanced course) by MCPC (only if interested)

Matter be treated as most urgent as the information is required to be sent to the Hon'ble Supreme Court. The information be provided through email id registrarvigilancehcjk@gmail.com or Fax No. 0194-2506624.

Yours Sincerely


(Puneet Gupta)
Coordinator 25/6/18